

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 106

CP (IB) No. 115/Chd/Hry/2024

**IN THE MATTER OF:**

Blue Star Limited

...Petitioner/ Operational Creditor

Vs.

CCTEB India Pvt. Ltd.

...Respondent/ Corporate Debtor

**Under Section:** 9, IBC 2016

**Order delivered on 24.07.2024**

**CORAM:**

**SH. ASHISH VERMA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the Petitioner : Mr. Reshabh Bajaj, Advocate

For the Respondent : Ms. Chinna Abraham, Advocate

**ORDER**

Affidavit of service has been filed vide Diary No. 1348/1 dated 31.05.2024. The same is taken on record. A date is requested by learned counsel for the respondent for filing reply and vakalatnama. Let the same be filed within four weeks with a copy in advance to the counsel opposite. Rejoinder thereto, if any, be filed within one week thereafter with a copy in advance to the counsel opposite. List the matter on 12.09.2024.

-sd-  
**(ASHISH VERMA)**  
**MEMBER (T)**

-sd-  
**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**

SM